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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JODHPUR BENCH, JODHPUR.

* * *

Date of Decision: 11.4.96.

OA 115/96

Ghanshyam Das

... Applicant

Versus

Union of India and others ... Respondents

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR. O.P. SHARMA, MEMBER (A)

For the Applicant ... Mr. J.K. Kaushik

For the Respondents ...

O R D E R

PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

This is an application u/s 19 of the Administrative Tribunals Act, 1985, by the applicant, Ghanshyam Das, seeking a direction to respondents No.1 to 3 to consider his case for promotion to the post of IOW Grade-II in the parent department at par with his next junior, respondent No.4, and also to the post of IOW Grade-I in Construction Organisation on ad hoc basis at par with his junior, respondent No.5, with all consequential benefits. He has also prayed for assignment of due seniority after grant of promotion and modification of the seniority list dated 19.5.95 accordingly.

2. We have heard the learned counsel for the applicant and have perused the records.

3. The learned counsel for the applicant has drawn our attention to the applicant's representation, Ann.A-3, which has been forwarded by the Deputy Chief Engineer, Northern Railway, Jodhpur, to the Deputy CPO/Construction, Northern Railway, K.Gate, Delhi, for further necessary action, and has stated that the aforesaid representation is still under consideration.

4. In view of these circumstances, we dispose of this OA with a direction to respondents No.2 and 3 to take a decision on the applicant's representation on merits through a detailed speaking order within a period of

three months from the date of receipt of copies of the order. Let copies of this order alongwith the OA and the annexures thereto be sent to respondents No.2 and 3 for necessary action.

(O.P. SHARMA)

MEMBER (A)

Gopal Krishna
(GOPAL KRISHNA)

VICE CHAIRMAN

VK